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B.N.Jena Vrs. UOI

Orders/Directions Sl. No. 3

O.A. No. 214 of 2013

Order dated: 22.01.2014

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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On the mention hour, Dr. C.R.Mishra, Ld. Counsel for the applicant, submitted that a memo dated 20.01.2014 has been filed by him for withdrawal of this O.A. Taking into account the said memo, this O.A. is allowed to be withdrawn.

Accordingly, the O.A. is disposed of being withdrawn.

Interim order granted earlier stands vacated.

MEMBER(Admn.)



RK



MEMBER(Judl.)